HARYANA GOVERNMENT

TOWN AND COUNTRY PLANNING DEPARTMENT

Notification

The 8th March, 2022

No. 1/51/2021-1TCP.— In exercise of the powers conferred by sub-section (1) of section 3 of the Panchkula Metropolitan Development Authority Act, 2021 (23 of 2021), the Governor of Haryana hereby declares the area falling in the areas mentioned in Schedule-I and the area falling within the limits of controlled areas in Panchkula district as specified in the Schedule II given below and shown in the plan appended hereto, to be Panchkula Metropolitan Area for the purposes of the said section, namely:-

SCHEDULE I

- (A) Panchkula Metropolitan Area shall comprise the whole of the area specified in Schedule I;
 - (i) All the areas comprised in interim revised master plan of Panchkula bearing DRG. No. D.T.P. (P) 55/86 Dt.- 4.12.86.
 - (ii) All the areas comprised in revised development plan of Panchkula Extension-I, bearing Drawing No. D.T.P. (P) 1127/09 dated 08.09.2009, vide Haryana Government notification bearing date 08.09.2009.
 - (iii) All the areas comprised in development plan of Pinjore Kalka Urban Complex upto 2025 AD bearing DRG. No. D.T.P. (P) 910/2005 dated 18.03.2005, *vide* Haryana Government notification bearing date 21.03.1972.
 - (iv) All the areas comprised in development plan of Pinjore Kalka Urban Complex upto 2031 AD bearing DRG. No. D.T.P. (P) 1288/14 dated 03.03.2014, notified *vide* Haryana Government notification bearing date 03.07.2014 and further modified on 29.12.2016 and 24.01.2018.
 - (v) All the areas comprised in final development plan-2021 AD for the controlled area around existing boundary of H.S.I.I.D.C., Industrial Estate at Village Alipur, District Panchkula bearing DRG. No. D.T.P. (P) 1253/2013 dated 08.01.2013, notified *vide* Haryana Government notification bearing No. CCP (NCR)FDP/(PKL-II/APR)2013/147 dated 11.01.2013 and further amended on 29.11.2016 and 10.05.2018.
 - (vi) All the areas comprised in revised Shree Mata Mansa Devi Urban Complex Development Plan bearing DRG. No. D.T.P. (P) 861/04 dated 12.03.04, notified *vide* Haryana Government notification bearing No. U.O. No. CTP PA-678 dated 06.04.2004
 - (vii) All the areas comprised in development plan of Kot Behla Urban Complex upto 2021 AD bearing DRG. No. D.T.P. (P) 1271/2013 dated 24.06.2013, notified *vide* Haryana Government notification bearing date 17.07.2008 and further modified on 24.01.2018.

SCHEDULE II

- **(B)** Panchkula Metropolitan Area shall comprise of the complete area falling within all the controlled area forming the following notifications:
 - (i) All the controlled area around Panchkula Periphery notified *vide* Haryana Gazette Notification No. 2415-IVDP-72/1329 dated 21.03.1972, within the revenue estate of villages as listed below:
 - 1. Karan Pur
 - 2. Kholalbela
 - 3. Ram Nagar
 - 4. Nanakpur
 - 5. Ram Pur Jangi
 - 6. Kona
 - 7. Lehrondi
 - 8. Marranwala

- 9. Sitomajra
- 10. Gorakhnath
- 11. Nawanagar
- 12. Shahpur
- 13. Khol Mola
- 14. Khokhra
- 15. Khol Fateh Singh
- 16. Prem Pura
- 17. Ram Puri Suri
- 18. Taikuana
- 19. Raji Pur
- 20. Suraj Pur
- 21. Mahabat Pur
- 22. Milk
- 23. Baghlana
- 24. Pinjore
- 25. Dewal
- 26. Abdula Pur
- 27. Ratt Pur
- 28. Ferozepur
- 29. Manak Pur Devi Lal
- 30. Manak Pur Nanak Chand
- 31. Manak Pur Thakur Dass
- 32. Lohgerh
- 33. Dhamala
- 34. Majri Jaatan
- 35. Khera wali
- 36. Bisawal
- 37. Gariran
- 38. Kirat Pur
- 39. Charnian
- 40. Johluwal
- 41. Khehawali
- 42. Banoe Khudabaksh
- 43. Banoe Shahwalia
- 44. Nagal Ruttal
- 45. Thane Keser
- 46. Bar
- 47. Paragian

- 48. Kandiale
- 49. Nagal Bhaga
- 50. Paploha
- 51. Majra Mehtab
- 52. Tagra Kagan
- 53. Tagra Sahu
- 54. Tagra Hassua
- 55. Tagra Hari Singh
- 56. Tagra Kali Ram
- 57. Kanguwalla
- 58. Auriana
- 59. Khera Sita Ram
- 60. Bheron Keser
- 61. Tagra Hakimpur
- 62. Basdev Pura
- 63. Dharm Pur
- 64. Bitna
- 65. Damdma
- 66. Bhawana
- 67. Jaithal
- 68. Tipra
- 69. Nolta
- 70. Toran
- 71. Dhatogran
- 72. Kajiana
- 73. Janauli
- 74. Nala Dakrog
- 75. Nala Damehar
- 76. Nala Balog
- 77. Jabrot
- 78. Kohi
- 79. Begharni
- 80. Dhakrog
- 81. Ghawai
- 82. Dhamshoo
- 83. Tibi
- 84. Birghutti
- 85. Malla
- 86. Nand Pur

- 87. Kidar Pur
- 88. Mal Pur
- 89. Sandaspur
- 90. Jalla
- 91. Bansghati
- 92. Fatehpur Alias Dewanwala
- 93. Hari Pur (Hari Singh)
- 94. Kharkuwa
- 95. Dehra Guru
- 96. Chikkan
- 97. Jodh Pur
- 98. Hari Pur Chapehar
- 99. Ganesh Pur Bhorian
- 100. Pattan
- 101. Bhog Pur
- 102. Nagal Sodhian
- 103. Islam Nagar
- 104. Bhagwan Pur
- 105. Mira Pur Bakhshi Wala
- 106. Rai Pur
- 107. Kotian
- 108. Gumthala
- 109. Chonki
- 110. Nada
- 111. Kundi
- 112. Birferozeri
- 113. Birbabupur
- 114. Fateh Pur
- 115. Mahesh Pur
- 116. Raili
- 117. Abhepur
- 118. Bhudhan Pur
- 119. Saketri
- 120. Bhainsa Tibba
- 121. Balas Pur
- 122. Judian
- 123. Kurari
- 124. Dhillan
- 125. Dhamsoo

- 126. Madal Pur
- 127. Hari Pur
- 128. Devi Nagar
- 129. Majri
- 130. Ferozepur Kallan
- 131. Ferozepur Khurd
- 132. Kharak Mangoli
- 133. Suraj Pur
- 134. Dara Kharoni
- 135. Chandi Mandir
- 136. Bir Ghaggar
- 137. Kalka
- 138. Orian
- 139. Kiratpur
- 140. Basawa
- 141. Khera
- 142. Kurranwala
- 143. Manakpur Kholgama
- (ii) All the controlled area around existing boundary of HSIIDC Industrial Estate, Alipur notified vide Haryana Gazette Notification No. CCP(NCR)/2002/PCA-II/1422 dated 11.07.2002; Schedule of boundaries for the controlled area around existing boundary of Haryana State Industrial Development Corporation, Industrial Estate at Village Alipur, District Panchkula, to be read with drawing number DTP (P) 726/2002, dated the 6th May, 2002 are thus:
 - North:- Starting from point 'A' which is the meeting point of the northern boundary of rectangle No. 10 of village Khangesra (Hadbast No. 240), revenue boundary of village Khangesra (Hadbast No. 240) and Chandigarh Periphery Controlled area boundary. Thence moving towards east along the northern boundary of rectangle No. 10, 11, 12 of village Khangesra (Hadbast No. 240) up to point 'B' i.e. the north east corner of rectangle No. 12 of village Khangesra (Hadbast No. 240). Thence towards south along the eastern boundary of rectangle No. 12, 18 and 26 of the same village upto point 'C' where it meets the northern boundary of Khangesra-Raipur Rani road, thence towards south-east along the northern boundary of Khangesra-Raipur Rani road up to point 'D', where it meets the eastern boundary of rectangle No. 21 of village Toka (Hadbast No.1).
 - East:- Thence from point 'D' towards south crossing the Khangesra-Raipur Rani road along the eastern boundary of rectangle No. 21 of village Toka (Hadbast No.1), rectangle No. 9, 13, 24 (crossing Barsati Toka Nadi) and 27 of village Sukhdarshanpur (Hadbast No. 2) and rectangle No. 8, 12 and 16 of village Khatauli (Hadbast No. 3) up to point 'E' i.e. southeast corner of rectangle No. 16 of village Khatauli (Hadbast No. 3). Thence towards west along the southern boundary of rectangle No. 16 of same village upto point 'I' i.e. southwest corner of the rectangle No. 16 of the same village. Thence towards south along the eastern boundary of rectangle No. 25, 30, 39 and 45 of village Khatauli (Hadbast No. 3) up to point 'G' i.e. the south-east corner of rectangle No. 45 of the same village.
 - South:- Thence towards west along the southern boundary of rectangle No. 45, 43 and 42 of village Khatauli (Hadbast No. 3), rectangle No. 39, 38 (crossing the Barsati Toka Nadi), 37 and 36 of village Nagal (Hadbast No. 238) and rectangle No. 8, 9 and 10 of village Jalouli (Hadbast No. 240) up to point 'H' i.e. the south-west corner of rectangle No.10 of village Jalouli (Hadbast No. 240).

- West:- Thence towards north along the western boundary of rectangle No. 10, 6 and 2 of village Jalouli (Hadbast No. 240) and rectangle No. 21 and 18 of village Nagal (Hadbast No. 238) up to point 'I' where it meets the Chandigarh Periphery Controlled area boundary. Thence towards north-east along the Chandigarh Periphery Controlled area boundary up to point 'A' i.e. point of start.
- (iii) All the controlled area of Barwala notified *vide* Haryana Gazette Notification No. CCP(NCR)/PKL/BWL(CA)/2007/2392 dated 22.06.2007; Schedule of boundaries of the Controlled Area of Barwala in district Panchkula to be read with the drawing No. D.T.P. (P) 1018/07, dated the 8th May, 2007 are thus:.

North: Starting from point 'A' i.e. the trijunction point of revenue boundaries of village Nimbua, Rampur Sainiya of district Patiala, Punjab and village Kami (Hadbast No. 243), thence towards east along the revenue boundary of village Kami (Hadbast No. 243) upto point 'B' i.e. the meeting point of revenue boundary of village Nimbua of district Patiala, Punjab, village Bir Babupur (Hadbast No. 365) and village Kami (Hadbast No. 243), thence along the boundary of periphery controlled area already declared vide Haryana Government, Town and Country Planning Department notification No. 2415-IV-DP72/1329 dated 21st March, 1972 upto point 'C' i.e. meeting point of revenue boundary of village Bir Babupur (Hadbast No. 365), village Jalauli (Hadbast No. 240) and village Naggal (Hadbast No. 239), thence along the revenue boundary of village Jalauli (Hadbast No. 240) up to point 'D' i.e. north-east corner of rectangle No. 3 of village Jalauli (Hadbast No. 240), thence along the boundary of controlled area around existing boundary of Haryana State Infrastructure and Industrial Development Corporation, Alipur already declared vide Haryana Government, Town and Country Planning Department notification No. CCP (NCR)/2002/PCA-II/1422 dated 11th July, 2002 up to point 'E' i.e. the north-east corner of rectangle No. 54 of village Khatauli (Hadbast No. 3).

East: Starting from point 'E' towards south along the eastern boundary of rectangle No. 54, 61, 72, 77 and 87 of village Khatauli (Hadbast No. 3), rectangle No. 19, 23, 29, 33, 37 and 38 of village Rehwar (Hadbast No. 249), rectangle No. 25, 40, 43 and 61 of village Bataur (Hadbast No. 247), rectangle No. 17, 18, 27 and 28 of village Tabra (Hadbast No. 15) and rectangle No. 11, 15 and 30 of village Mouli (Hadbast No. 16) upto point 'F' i.e. the south-east corner of rectangle No. 30 of village Mouli (Hadbast No. 16).

South: Starting from point 'F' towards west along southern boundary of rectangle No. 30, 31 and 32 of village Mouli (Hadbast No. 16), rectangle No. 96, 97 and 98 of village Bataur (Hadbast No. 247), rectangle No. 22, 23, 24, 25, 26, 27 and 28 of village Bhagwanpur (Hadbast No. 248) and rectangle No. 43, 44, 45, 46 and 47 of village Bhareli (Hadbast No. 249) up to point 'G' where it meets the State boundary of Punjab.

West: Starting from point 'G' towards north along State boundary of Punjab upto point 'A' i.e. the point of start.

- (C) Complete area under Municipal Corporation, Panchkula;
- (D) Complete area under Municipal Council, Kalka;
- (E) Complete area under Municipal Council, Pinjore.

DEVENDER SINGH, Additional Chief Secretary to Government Haryana, Town and Country Planning Department.